

(c) whether the Central Government have taken any decision in this regard; and

(d) if so, what are the details thereof?

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (d) According to the information available with this Department, no request has been received by the Central Government from State Electricity Boards to waive off their dues towards Coals India Limited.

Direct Air service between Delhi and Tezpur

40. SHRI NYODEK YONGGAM: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Government have received any proposal from the people of North Eastern States to provide for a direct air service between Delhi and Tezpur; and

(b) if so, by when it is likely to be started?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAV RAO SCINDIA): (a) Yes, Sir.

(b) The traffic potential does not justify a direct air service from Delhi to Tezpur.

Power shortage in Arunachal Pradesh

41. SHRI NYODEK YONGGAM: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether it is a fact that there has been large scale power shortages throughout the State of Arunachal Pradesh;

(b) if so, what are the reasons therefor; and

(c) what corrective steps are proposed to be taken by the Central Government in this regard?

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) During the period April-June, 1991, the energy shortage in Arunachal Pradesh was 8.5 per cent.

(b) and (c) Apart from a few isolated micro-hydel and diesel generating stations, Arunachal Pradesh also receives power from the North Eastern Grid through Assam to meet its power requirements. The 132 KV Gohpur-Itanagar transmission line which was completed in June, 1991 is likely to be subsidised by the end of July, 1991. Stable operation of this line would enable Arunachal Pradesh to avail its share of power from Central Sector Stations of NEEPCO and NHPC in the North Eastern Region.

Setting up of Thermal Power Projects in Arunachal Pradesh

42. SHRI NYODEK YONGGAM: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Central Government have received any proposal from the Arunachal Pradesh Government for setting up of thermal power projects to meet the power shortages in the State during the Eighth-Five-Year Plan period; and

(b) if so, what are the details of such projects?

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) and (b) Yes, Sir. The Government of Arunachal Pradesh have submitted a project report for setting up a 1x6 MW gas based power plant at Khar-sang in the District of Changlang of Arunachal Pradesh. The project

report is under examination in the CEA. Various inputs like clearance under section 29 of the Electricity Supply Act, 1948, gas linkage, Environmental clearance from Ministry of Environment and Forests etc., are yet to be tied up by the State Government.

एयर बस ए-320 द्वारा उड़ाने न भरने देने का कारण हुई हानि

43. डा० अब्दुल अहमद : क्या नागर विमानन और पर्यटन मंत्री यह बताने की कृपा करेंगे कि :

(क) एअर बस ए-320 को उड़ान भरने से रोकने संबंधी सरकार के निर्णय से कितनी वित्तीय हानि हुई है ; क्या इस हानि के लिए कोई जिम्मेदारी तय की गयी है ; यदि हां, तो इस संबंध में ब्यौरा क्या है और दोषी अधिकारियों के खिलाफ क्या कार्यवाही की जा रही है ;

(ख) एअर बस ए-320 विमान की कुल संख्या कितनी है जिन्हें करार के मुताबिक खरीदा जाना है और इनमें से कितने विमान भारत में आ चुके हैं ;

(ग) क्या कुछ एअर बसों की सुपुर्दगी को स्वीकार करने में हुए बिलम्ब के कारण सरकार को कुछ मुआवजा देना पड़ेगा यदि हां तो इस संबंध में ब्यौरा क्या है ; और

(घ) क्या हमारे विमान चालक एअर बस ए-320 को उड़ाने में पूरी तरह से सक्षम है ?

नागर विमानन और पर्यटन मंत्री (श्री माधवराव सिंधिया) : (क) इंडियन एअर लाइन्स को 40 सप्ताह के दौरान विमानों की उड़ाने रोकने के कारण अनुमानित 171.60 करोड़ रुपये की कुल हानि हुई । ए-320 विमानों की उड़ाने रोकने का निर्णय मंत्रिमंडल स्तर पर लिया गया था ।

(ख) दिनांक 15-3-86 के खरीद समझौते की शर्तों के अनुसार 19 एअर बस ए-320 विमान तो प्राप्त हो चुके हैं परन्तु दिनांक 5-6-89 को पूरक समझौते की शर्तों के अनुसार 12 अतिरिक्त विमान अभी प्राप्त होने हैं ।

(ग) इंडियन एअर लाइन्स ने एअर बस इंडस्ट्री को विमान प्राप्त करने में देरी के कारण कोई क्षति पूति नहीं की है ।

(घ) जी, हां ।

पांच सितारा होटलों में धोती पहनकर जाने वाले व्यक्तियों के लिए रियायत

44. डा० अब्दुल अहमद : क्या नागर विमानन और पर्यटन मंत्री यह बताने की कृपा करेंगे कि क्या सरकार के पांच सितारा होटलों में सरकार द्वारा धोती पहनकर जाने वाले व्यक्तियों को दी जाने वाली रियायतें जारी रहेंगी अथवा इस योजना में कुछ परिवर्तन किये जायेंगे, यदि हां तो उसका ब्यौरा क्या है ?

नागर विमानन और पर्यटन मंत्री (श्री माधवराव सिंधिया) : 25-1-1991 से भारत पर्यटन विकास निगम ने एक स्कीम शुरू की है जिसके अंतर्गत सभी होटलों के विनिर्दिष्ट रेस्तराओं में सप्ताह में दो दिन अर्थात् बुधवार और शुक्रवार को ग्रामीण अतिथियों को थाली भोजन पर 50% छट दी जाती है । यह रियायत उन ग्रामीण व्यक्तियों को अपनी पहचान सिद्ध करने पर दी जाती है जो संबंधित होटल/रेस्तरा के आस-पास 50 किलोमीटर के दायरे में रह रहे हों । तथापि सघ राज्य-क्षेत्र दिल्ली में स्थित होटलों के मामले में, 50 किलोमीटर दूरी की सीमा लागू नहीं होती और भारत के किसी भी भाग का रहने वाला कोई भी वास्तविक ग्रामीण अतिथि इस सुविधा का लाभ उठा सकता है । यह स्कीम अभी भी जारी है ।

Royalty on coal for Bihar

45. SHRI S. S. AHLUWALIA: Will the Minister of COAL be pleased to state:

(a) whether Government have any proposal to raise the royalty on coal to be paid to the State of Bihar;

(b) if so, what are the details thereof;